

HIGH COURT OF SIKKIM
GANGTOK

No.: 94.../Confdl/HCS

Dated: 15.06.2022

OFFICE ORDER

Consequent upon promotion and induction as member of the Sikkim Superior Judicial Service vide Office Order No. 1790/G/DOP dated 03.06.2022 of Department of Personnel, Government of Sikkim, Mr. Benoy Sharma is hereby posted as Central Project Coordinator, eCourts Project, High Court of Sikkim in the pay scale of ₹ 51550-1230-58930-1380-63070/-.

He shall join his new place of posting on 1st July, 2022. All judgments/ orders reserved shall be pronounced within the said period.

By Order,

Sd/-

(K.W. Bhutia)

REGISTRAR GENERAL

Memo No. V(58) Confdl./HCS/2381-409

Dated.: 15.06.2022

Copy to:

1. Mr. Benoy Sharma, District & Sessions Judge.
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.
3. Additional Registrar-cum-PPS to Hon'ble the Judge.
4. Deputy Registrar-cum-PS to Hon'ble Judge.
5. Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
7. Advocate General, Government of Sikkim, Gangtok.
8. Additional Advocate General, Government of Sikkim, Gangtok.
9. Chief Secretary, Government of Sikkim, Gangtok.
10. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
11. Secretary, Department of Personnel, Government of Sikkim, Gangtok.
12. Principal District & Sessions Judge, Gangtok & Pakyong (I/C) and OSD to the Hon'ble the Chief Justice.
13. All District & Sessions Judges.
14. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim.

15. Member Secretary, Sikkim State Legal Services Authority.
16. Director, Sikkim Judicial Academy.
17. Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi.
18. All Sr. Civil Judge-cum-Judicial Magistrates.
19. All Civil Judge-cum-Judicial Magistrates.
20. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
21. President, Bar Association of Sikkim, Gangtok.
22. President, Namchi Bar Association, Namchi.
23. Assistant Solicitor General of India, Government of India.
24. All District Magistrates.
25. Additional Secretary, Home Department for publication in the Government Gazette.
26. P.A. to the Office of Registrar General, High Court of Sikkim, Gangtok.
27. P.A. to the Office of Registrar, High Court of Sikkim, Gangtok.
28. Judicial Section, High Court of Sikkim.
29. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
30. Notice Board
31. Guard file and
32. File.


REGISTRAR